



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Nov/202223/16

DATED: 23/11/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Nov/202223/16 dated 23/11/2022 of Norms Committee - V for the year 2022-23 was held on 23/11/2022 under the Chairmanship of Sh. Jai Pal, Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Manoj Kumar Meena, Deputy Director	Directorate General of Foreign Trade, Delhi
2	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	Directorate General of Foreign Trade, Delhi
3	Kuldeep Singh, Assistant Director-1	O/o DC(MSME)
4	Ram Asrey Lal, Technical Authority	Technical Consultant, DGFT

5	NAND Lal, Technical Authority	Technical Consultant, DGFT
6	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Nov/202223/16
Case Status	Case Deferred
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000188AM23
RA File Number	NA
Licence No and Date	0710115822/null
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished a short video with the explanation by a technical person showing complete manufacturing process from raw material to final product and difference between the imported fabric and export product. Based on recommendation of technical authority, committee decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	2 / NC/5/MEET/Nov/202223/16
Case Status	Case Deferred
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00000241AM23
RA File Number	NA
Licence No and Date	0710115707/null
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished a short video with the explanation by a technical person showing complete manufacturing process from raw material to final product and difference between the imported fabric and export product. Based on recommendation of technical authority, committee decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	3 / NC/5/MEET/Nov/202223/16
Case Status	Case Deferred
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022

HQ File Number	HQRNORM APPLY 00000247AM23
RA File Number	NA
Licence No and Date	0710115708/null
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished a short video with the explanation by a technical person showing complete manufacturing process from raw material to final product and difference between the imported fabric and export product. Based on recommendation of technical authority, committee decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	4 / NC/5/MEET/Nov/202223/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00004542AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 22.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on of recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Export product	Qty.	Import Items	Qty. Recommended
RUGGED FLEX DUCK LOOSE FIT SHERPA LINED CAMO MOCK NECK VEST (MEN) MADE UP OF 99% COTTON 1% ELASTANE FABRIC, GSM 385+/-10%, WITH LINING AND POLYESTER WADDING STYLE No. 106099	20,000 Nos.	99% Cotton, 1% Elastane Camo Printed Woven Fabric, Width 61 inches +/- 5pct, GSM 385 +/- 10% (98060000 PAKISTAN ORIGIN)	2.88 Sq. Mtr/Pc
		100% Polyester Knitted Sherpa Lining Fabric, Width 60 inches +/- 5%, GSM 320 +/- 10%	1.533 Sq. Mtr/Pc
		100% Nylon Taffeta Lining Fabric, Width 60 inches +/- 5%, GSM 65 +/- 10%	0.163 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	018405000838AM21
RA File Number	072404000228 AM21
Licence No and Date	0710117270/12/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	6 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	018405000842AM21
RA File Number	072404000230 AM21
Licence No and Date	0710117294/19/11/2020
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	7 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	CARENOW MEDICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00059520AM21
RA File Number	322404000077 AM21
Licence No and Date	3211000016/11/01/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	8 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00029458AM22
RA File Number	05AA04009082 AM22
Licence No and Date	0511002352/29/04/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	9 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022

and Date	
HQ File Number	HQRNORM APPLY 00122796AM22
RA File Number	05AA04024159 AM22
Licence No and Date	0511003293/23/06/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	10 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00129597AM22
RA File Number	05AA04043090 AM22
Licence No and Date	0511003436/02/07/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	11 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	RAD GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00153282AM22
RA File Number	13AA04013090 AM22
Licence No and Date	1311000501/03/08/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its</p>	

reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	12 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00211627AM22
RA File Number	05AA04090311 AM22
Licence No and Date	0511005393/13/10/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	13 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00249107AM22
RA File Number	07AA04038618 AM22
Licence No and Date	0711002341/11/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	14 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00265953AM22
RA File Number	07AA04039662 AM22
Licence No and Date	0711002469/26/11/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	15 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00341220AM22
RA File Number	05AX04000821 AM22
Licence No and Date	0511008530/03/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	16 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	MOHIB INDIA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00341232AM22
RA File Number	04AX04000170 AM22
Licence No and Date	0411002536/03/02/2022

Date	
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	17 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	KAMIL LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00341239AM22
RA File Number	04AX04000151 AM22
Licence No and Date	0411002527/03/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	18 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	NASER BALI (GLOVES) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00341301AM22
RA File Number	04AX04000142 AM22
Licence No and Date	0411002547/03/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	19 / NC/5/MEET/Nov/202223/16
Case Status	Case Deferred
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00341120AM22
RA File Number	05AX04000847 AM22
Licence No and Date	0511008527/03/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished their reply. The committee went through the details submitted in thos case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	20 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00341151AM22
RA File Number	06AX04000082 AM22
Licence No and Date	0611001114/03/02/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	21 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022

HQ File Number	HQRNORM APPLY 00341154AM22
RA File Number	06AX04000091 AM22
Licence No and Date	0611001110/03/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	22 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00341155AM22
RA File Number	06AX04000081 AM22
Licence No and Date	0611001115/03/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	23 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	AVANTI LEATHERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00343669AM22
RA File Number	04AX04000162 AM22
Licence No and Date	0411002581/04/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p>	

RA concerned may take further necessary action as per above decision of NC.

Case No.	24 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	GURUJI BLESSINGS IMPEX LLP
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00346085AM22
RA File Number	05AX04000862 AM22
Licence No and Date	0511008643/07/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	25 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00346120AM22
RA File Number	04AX04000200 AM22
Licence No and Date	0411002592/07/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	26 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected

Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00347677AM22
RA File Number	06AX04000094 AM22
Licence No and Date	0611001129/08/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	27 / NC/5/MEET/Nov/202223/16
Case Status	Case Deferred
Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00356039AM22
RA File Number	03AA040112831 AM22
Licence No and Date	0311011426/15/02/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished their reply. The committee went through the details submitted in thos case and decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	28 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00357531AM22
RA File Number	05AX04000964 AM22
Licence No and Date	0511009169/16/02/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	29 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	PLASTI WEAVE INDUSTRIES LLP
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00363349AM22
RA File Number	13AX04000090 AM22
Licence No and Date	1311001032/22/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	30 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00364954AM22
RA File Number	02AX04000159 AM22
Licence No and Date	0211002014/23/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.

RA concerned may take further necessary action as per above decision of NC.

Case No.	31 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00374090AM22
RA File Number	32AX04000184 AM22
Licence No and Date	3211002666/03/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	32 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	GOLDEN SEAMS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00374199AM22
RA File Number	07AX04000463 AM22
Licence No and Date	0711003346/03/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	33 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00382151AM22

RA File Number	32AX04000198 AM22
Licence No and Date	3211002707/10/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	34 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00382311AM22
RA File Number	32AX04000197 AM22
Licence No and Date	3211002714/10/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	35 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00389707AM22
RA File Number	03AX04000829 AM22
Licence No and Date	0311012995/16/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p>	

RA concerned may take further necessary action as per above decision of NC.

Case No.	36 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00398539AM22
RA File Number	05AX04001328 AM22
Licence No and Date	0511011308/23/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	37 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected
Party Name	SAMAISHA NET PACK INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00399217AM22
RA File Number	08AX04000268 AM22
Licence No and Date	0811004475/24/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	

Case No.	38 / NC/5/MEET/Nov/202223/16
Case Status	Case Rejected

Party Name	SPUNLINE NONWOVEN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Nov/ 202223/ 16 and 23/11/2022
HQ File Number	HQRNORM APPLY 00405408AM22
RA File Number	24AX04000101 AM22
Licence No and Date	2411001490/29/03/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and it was observed that the firm still has not furnished its reply on DGFT Portal. Hence, the Committee decided to reject the case.</p> <p>RA concerned may take further necessary action as per above decision of NC.</p>	